## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/202/2016

NAME OF THE PETITIONER(S)

: Sreeram Sarath & another

NAME OF THE RESPONDENT(S)

: M/s Phykon Solutions Private Limited & 4 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

REPRESENTATION BY WHOM

K. Growtham James Athiban Vijay

Course by Raportals

## **ORDER**

Counsel representing both the parties are present. Counsel for petitioner stated that the Auditor has filed a report in the Registry and prayed time for making further submissions after receiving a copy of the same. Time is extended at request. Put up on 14.09.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)